

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 05.08.2020 (WEDNESDAY)**

**COURT OF CHAIRPERSON**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 344-345 of 2020	Kotak Investment Advisors Ltd. Vs. Krishna Chamadia (Resolution Professional) in the matter of Ricoh India Ltd.) & Ors.	Sonaakshi Dhiman	Prateek Kumar

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**